

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

CIRCUIT BENCH AT INDORE

O.A.NO.605/2001

Hon'ble Sh. Shanker Raju, Member(J)
Hon'ble Sh. R.K.Upadhyaya, Member(A)

Indore, this the 11th day of August, 2003

Mahavir Prasad Jain
s/o Shri Premchand Jain
Adhoc Section Engineer
(Track Mechanic)
Western Railway
Ratlam (MP).

.. Applicant

(By Advocate: None)

Vs.

1. Union of India through
General Manager (E)
Western Railway
Churchgate
MUMBAI - 20.

2. D.R.M. Divisional Office
Western Railway
De Batti
RATLAM.

... Respondents

(By Advocate: Sh. Y.I.Mehta, Senior Counsel with
Sh. D.S.Patel)

ORDER (Oral)

By Sh. Shanker Raju, Member(J)

The main relief prayed in this OA is to open the sealed cover and the applicant should be considered for promotion on the date when his juniors were promoted.

2. Although there has been a misconception that the respondents are demanding for withdrawal of the OA 436/99 before giving effect to the

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sealed cover which is not correct as per the learned counsel for respondents.

3. In this view of the matter, ends of justice would be met if the present OA is disposed of with a direction to respondents to open the sealed cover resorted to by them and in case the applicant is found fit, he shall be considered for promotion from the date his juniors have been accorded promotion with all consequential benefits. This has to be done within a period of two months from the date of receipt of a copy of this order. We order accordingly. The OA is disposed of accordingly. No costs.

(Signature)
(R.K. UPADHYAYA)
MEMBER (A)

(Signature)
(SHANKER RAJU)
MEMBER (J)

/rao/

पूराकल सं ओ/न्या.....जवलपुर, दि.....
पतिलिपि अद्यो दित :-

- (1) साजे, उच्च न्यायालय वार एसोसिएशन, जवलपुर
- (2) आलेखी/वीरगंजी/कु.....के कारागार
- (3) प्रत्यक्षी/वीरगंजी/कु.....के कारागार
- (4) गंगापार, कोटअ, जवलपुर न्यायापीठ

सूचना एवं आवश्यक कार्यवाही हेतु

(Signature)
रजिस्ट्रार

K.A. Rakwar - Rakwar
Y.I. Mehta - Indore

Issued
on 2-9-83
BS